

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:6575  
ANSWERED ON:08.05.2003  
REVISED MEGA POWER POLICY  
V. VETRISELVAN

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government have formulated a revised mega power policy to develop mega power projects in both private and public sector for supplying power to more than one State;
- (b) if so, the details of mega power projects functioning at present along with their generation capacity and the States to which they are supplying powers; and
- (c) the details of payment support mechanism adopted for these projects?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRIMATI JAYAWANTI MEHTA )

(a) : The revised Mega Power Policy of the Government of India announced in November, 1998, identified 19 mega power projects. Details are given in the Annexure. In addition to the projects listed in the Annexure, the Sipat Super Thermal Power Project (4X660 MW) being implemented by the National Thermal Power Corporation in Chhattisgarh, has been accorded mega power project status by the Government of India in December, 2001. The Government has further liberalised the mega power policy by extending the benefits of mega power projects to:

- i. an inter-State thermal power plant of a capacity of 1000 MW or more; or
- ii. an inter-State hydel power plant of a capacity of 500 MW or more, if it fulfils the conditions for mega power projects.

(b) : None of the mega Power Projects have started generation so far.

(c) : For the identified Mega Power Projects in the private sector, the revised Mega Power Policy of the Government of India announced in November, 1998 provides establishment of a power trading company (PTC). Security to the PTC was to be provided by means of a Letter of Credit and recourse to the State's share of Central Plans Allocation and other devolutions.

For the identified Mega Power Projects in the public sector, the payment support mechanism to be adopted is as per the agreement between the generating company and the purchasers.

**ANNEXURE**

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 6575 TO BE ANSWERED IN THE SABHA ON 8.5.2003.

S.No	Name of the project/ State	Capacity (MW)
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Private sector

- 1.Hirma Thermal Power Project, Orissa 3960
- 2.Cuddalore Thermal Power Project, Tamil Nadu 1000
- 3.Krishnapatnam Thermal Power Project, Andhra Pradesh 1500
- 4.Pipavav Thermal Power Project, Gujarat 2000
- 5.Narmada Thermal Power Project (LNG), Gujarat 1000

Public Sector

- 1.Kahalgaon Thermal Power Project Stage-II, NTPC, Bihar 1500
- 2.North Karanpura Thermal Power Project, NTPC, Bihar 2000
- 3.Barh Thermal Power Project Stage-I,NTPC, Bihar 2000
- 4.Maithon Thermal Power Project, Damodar Valley Corporation 1000
- 5.Cheyyur Thermal Power Project, Stage-I NTPC, Tamil Nadu 1500
- 6.Anta CCPP Stage-II, NTPC, Rajasthan 1300
- 7Auraiya CCPP, NTPC, Uttar Pradesh 1300
- 8.Kawas CCPP Stage-II, NTPC, Gujarat 1300
- 9.Gandhar CCPP Stage-II, NTPC, Gujarat 1300
- 10.Koel Karo HEP, NHPC, Bihar 710
- 11.Chamera HEP Stage-II, NHPC, Himachal Pradesh 300
- 12.Teesta HEP Stage-V, NHPC, Sikkim 510
- 13.Koldam HEP, NTPC, Himachal Pradesh 800
- 14.Parvati HEP Stage-II, NHPC, Himachal Pradesh 800